# GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.322 TO BE ANSWERED ON 12.12.2018

# **Providing Good Quality Coal to Thermal Power Station**

### 322. SHRI PR. SENTHIL NATHAN:

## Will the Minister of COAL be pleased to state:

- (a) whether the Government has taken steps to provide adequate coal of good quality to Thermal Power Stations in the country especially in Tamil Nadu, if so, the details thereof; and
- (b) the steps taken by the Government to provide Thermal Power Stations in Tamil Nadu with imported coal in the case of any shortage of high quality coal in India?

# ANSWER MINISTER OF RAILWAYS AND COAL (SHRI PIYUSH GOYAL)

(a) to (b): In 2018-19 (up to 30.11.2018), Coal India Limited (CIL) has supplied 315.94 Million tonnes (MT) coal to the Power sector as compared to the supply of 291.78 MT in the corresponding period of last year, thereby achieving a growth of more than 8%. CIL has total annual linkage of 30.55 MT for the Power Houses situated in the state of Tamil Nadu. In 2018-19 (up to 30.11.2018) against *pro rata* contract quantity of 19.45 MT, coal dispatch was 15.75 MT thereby achieving materialization of about 81%. Singareni Collieries Company Limited (SCCL) has supplied 3.28 Lakh Tonnes (LT) to NTECL, Vellur till 30.11.2018 against the contract of 5.00 LT coal on best effort basis. The average coal stock in the power plants of Tamil Nadu was sufficient for 9 days as on 05.12.2018 as compared to 6 days stock as on 05.12.2017.

Further, as per CEA report of October, 2018, the total energy demand of Tamil Nadu for April-October, 2018 (65775 MU) has been met with 99.90% fulfillment with no notified power cuts. It is thus evident that there has been adequate supply of coal in the power Plants of Tamil Nadu to meet its power demand.

In order to address the issue of quality of coal dispatched by coal companies to the power utilities and grade slippage, Government has decided that coal

samples should be collected and analyzed by single Third Party Agencies, like Central Institute of Mining and Fuel Research (CIMFR), Quality Control of India (QCI) & Indian Institute of Technology (IIT)-Indian School of Mines (ISM). Based on the Third Party Sampling analysis results furnished by third party agency, credit/debit note are being issued by coal companies to the power plants in case of difference between declared grade of coal and analyzed grade of coal. Thus, the quality of coal being supplied to Thermal power plants in the country including Tamil Nadu is being ensured by sampling and analysis by a third party agency. Coal and coke, being under Open General License as per the import policy of the Government, are various and imported consumers traders requirements. Ministry of Power has advised on 30.05.2018 to Energy Department of State Governments to assess their requirement in respect of import of coal and plan accordingly.

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